

Annexure - 2

Name of corporate debtor GRL Tires Private Limited; Date of commencement of CIRP : 20th December 2019; List of creditors as on : 6th January 2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?						% of voting share in CoC
1	Park Chambers Limited	U65993WB1978PLC031327	3.01.2020	153639608	152263419	Unsecured Loan	0	NO	100%	0	0	1376189	0	